

GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
CALLER TUNES .

946

Dr. Anil Kumar Sahani

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

- (a) whether BSNL and other mobile operators have made available indecent caller tunes to the subscribers harming our culture;
- (b) if so, the action taken to check playing of indecent caller tunes in the country especially in Bihar;
- (c) whether there is any proposal to ban caller tunes except religious and patriotic caller tunes and if not, the reasons therefor; and
- (d) the quantum of amount earned by mobile operators through sale of caller tunes and ring tones during the last three years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI SACHIN PILOT)

(a) to (d) Sir, the information is being collected and will be laid on the Table of House.